

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	For Clarifica- tion	391 / 394	BgSE Properties and Securities Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Uday Shankar Asst. Adv. for Petitioner		<i>[Signature]</i>
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Counsel for petitioner company is present. He has filed memo along with modified order of the Hon'ble High Court. Already we have heard the counsel for petitioner. Today, the counsel has clarified by filing memo along with revised order of the Hon'ble High Court in Company Application No.596/2016.

List it for orders on 24.07.2017.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)